NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/106/2016

NAME OF THE PETITIONER(S)

: S.K. Ganesan & 4 others

NAME OF THE RESPONDENT(S)

: M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others

UNDER SECTION

: 397/398

S.No.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SANDEEP KUMAK

(for) CIBI VKHOW

Respondents.

2. S. Mangula den, Holy
For Forthioners & Manney

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3. B. Dhanny!

Ms S Manjula Devi, counsel for petitioners present. Shri Sandeep Kumar, counsel for R1 to R6 and Shri B Dhanaraj, counsel for R7 to R9 are present. Counsel for petitioners submitted that mediation talks between the parties has failed. Counsel for the respondents sought time to seek instructions from the client regarding the status of the mediation between the parties. At their request time is enlarged. Put up on 05.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)